

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI

Company Appeal (AT)(Insolvency) No. 320 of 2023 &
I.A. No. 1090 of 2023

IN THE MATTER OF:

Vinay Gupta

...Appellant

Versus

Oswal Minerals Ltd. & Anr.

...Respondents

Present:

For Appellant :

For Respondents : Mr. Abhindra Maheshwari, Advocate

Mr. Saurabh Jain, Advocate for R-2

ORDER

18.04.2023: Learned Counsel for the Appellant seeks time to file additional affidavit. Although on 12.04.2023 as a last opportunity, the appeal was adjourned. However, in the interest of justice, we allow the Appellant to file the Affidavit before the next date. We make it clear that the Appellant may only include those documents which were placed before the Adjudicating Authority.

List this appeal on **25.04.2023**.

[Justice Ashok Bhushan]
Chairperson

[Mr. Barun Mitra]
Member (Technical)

ss/nn